

Central Administrative Tribunal
Jabalpur Bench

CCP No.24/07

Jabalpur, this the 12th day of June 2007.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Shri A K Gaur, Judicial Member

V.K.Mishra
S/o late R.D.Mishra
R/o C.O.D. Colony, Suhagi
Jabalpur (MP).

Petitioner

(By advocate Shri A.K.Pare)

Versus

1. Shri K.P.Singh
Secretary
Ministry of Defence
New Delhi.
2. Shri Sudeepto Ghosh
Director General
Ordnance Factories
Ordnance Factories Board
10-A, Shaheed Khudiram Bose Marg
Kolkata
3. Shri C.Shiv Kumar
General Manager
Vehicle Factory
Jabalpur.

Respondents.

(By advocate

O R D E R

By A.K.Gaur, Judicial Member

By means of this CCP, the petitioner has alleged willful disobedience of the Tribunal's order dated 10.3.2006 passed in OA No.944/2005. This Tribunal vide its order dated 10.3.2006 directed the respondents to take a decision in the light of rules in vogue and to consider the question of grant of earned leave in view of the curtailment of vacation holidays from 95 to 65 as done by the State Government.

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2 We have heard Shri A.K.Pare, learned counsel for the petitioner and perused the order dated 10th March 2006. It is settled principle of law that the legality, propriety and correctness of the order cannot be adjudicated by this Tribunal sitting in contempt jurisdiction. We are fully convinced that the order and direction of the Tribunal has fully been complied with and the case of the applicant has been considered. In view of these facts, and the law laid down by Hon'ble Apex Court reported in AIR 1996 SC 2758 - V.Kanak Rajan's case, the contempt petition has no merit, and accordingly it is dismissed. However, in case the petitioner is still aggrieved, he may approach this Tribunal with a fresh OA.

A.K.Gaur
(A.K.Gaur)
Judicial Member

Dr.G.C.Srivastava
(Dr.G.C.Srivastava)
Vice Chairman

aa.

पृष्ठांकन सं. ओ/व्या..... जबलपुर, दि.....
प्रतिलिपि अवधि दिनांक:—

- (1) लिपि, उच्च विद्यालय विभाग, जबलपुर
- (2) विद्यालय विभाग, जबलपुर
- (3) प्रशासनी विभाग, जबलपुर
- (4) राज्यसभा, जबलपुर

सचना एवं आवश्यक कागज

Shri A.K.Pare A/CJB
Shri P.Sankaran A/CJB

उप रजिस्ट्रार

TS/ged
18/6/07